

(10)

Central Administrative Tribunal  
Principal Bench, New Delhi.

DA-803/99

New Delhi this the 16th day of March, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Gireesh Parkash,  
1792, Chowk Shah Mubarak,  
Sitaram Bazar,  
Delhi-6.

..... Applicant

(Present none)

Versus

1. Union of India  
through its Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi-1.

2. Intelligence Bureau  
through its Asstt. Director,  
G/B, Building Incharge,  
East Block-VIII,  
R.K. Puram Sector-1,  
New Delhi.

..... Respondents.

(Present none)

ORDER (ORAL)

None present on behalf of either party today.

Even on earlier occasions, namely, 29.02.2000, 08.03.2000 only proxy counsel was present on behalf of applicant's counsel and on 15.03.2000 none was present on his behalf. In the circumstances, it appears that the applicant is not interested in pursuing this case further. Accordingly, the D.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

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